

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 575 of 2019

IN THE MATTER OF:

Enforcement Directorate

...Appellant

Versus

Sh. Vishal Ghisulal Jain & Ors.

...Respondents

Present:

For Appellant :

**Mr. Nitish Rana SPP, ED
Ms. Sanjana Rajput, Advocate**

For Respondent:

**Mr. Rajendra Beniwal, Mr. Kumar Sumit, Chirag
Gupta, Manish Rao and Bano Deshwal, Advocates.**

**Mr. Arijit Muzumdar and Mr. Shambo Nandy,
Advocates**

With

Company Appeal (AT) (Insolvency) No. 576 of 2019

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Enforcement Directorate

...Appellant

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...Respondents

Present:

For Appellant :

**Mr. Nitish Rana SPP, ED
Ms. Sanjana Rajput, Advocate**

For Respondent:

Ms. Udit Singh Advocate for R-1

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ORDER

10.01.2020 Post these appeals 'for Admission (After Notice)' on **05th**
February, 2020.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

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